

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.277/06

Thursday this the 10<sup>th</sup> day of August 2006

**C O R A M :**

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN  
HON'BLE MR.K.B.S.RAJAN, JUDICIAL MEMBER**

Raju Narayana Swamy, IAS,  
S/o.K.S.V.Iyer,  
Director ANERT, Thiruvananthapuram.  
Residing at House No.27, Udaya Gardens,  
Neerazhi, Ulloor, Thiruvananthapuram.

...Applicant

(By Advocate Mr.T.A.Shaji)

**Versus**

1. State of Kerala represented by  
the Chief Secretary to Government  
Secretariat, Thiruvananthapuram.
2. Union of India represented by the Secretary,  
Department of Personnel & Training, New Delhi. ...Respondents

(By Advocate Mr.K.Thavamony,GP [R1]  
& Mr.TPM Ibrahim Khan,SCGSC [R2])

This application having been heard on 10<sup>th</sup> August 2006 the Tribunal  
on the same day delivered the following :-

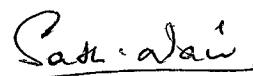
**ORDER**

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN**

When the matter came up today, learned Government Pleader  
submitted that the applicant has been granted the Selection Grade with  
retrospective effect and there is nothing more <sup>that</sup> survives in this O.A. The  
O.A is, therefore, closed as infructuous.

(Dated the 10<sup>th</sup> day of August 2006)

  
**K.B.S.RAJAN**  
**JUDICIAL MEMBER**

  
**SATHI NAIR**  
**VICE CHAIRMAN**